

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:5246

ANSWERED ON:08.05.2012

COASTAL POLICE STATIONS

Kanubhai Patel Jayshreeben;Patil Shri C. R. ;Pradhan Shri Amarnath;Shukla Shri Balkrishna Khanderao Balu Shukla;Veljibhai Jat Poonamben;Vijayan Shri A.K.S.

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the details of coastal police stations sanctioned and functional under the coastal security scheme, phase-II and the expenditure incurred thereon, State-wise;
- (b) whether the Government has received proposals for setting up of more coastal police stations from coastal States including Gujarat, Odisha and Tamil Nadu;
- (c) if so, the details thereof and the response of the Government thereto, State-wise;
- (d) whether the Government proposes to increase the amount for construction of jetties used in coastal patrolling;
- (e) if so, the details thereof; and
- (f) the details of the facilities made available for the repair of vehicles used in patrolling, State-wise?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

(a): The State/UT-wise details of Coastal Police Stations sanctioned under Coastal Security Scheme Phase -II, commenced from 1.4.2011, are given below:-

State/ UT Nos. of Coastal Police Stations sanctioned under as on 31.3.2012
Nos. of Coastal Police Stations Operationalised (Rs. in lakhs)
Coastal Security Scheme Phase - II

Gujarat	12	12	756.00
Maharashtra	7	-	441.00
Goa	4	4	252.00
Karnataka	4	4	252.00
Kerala	10	10	630.00
Tamil Nadu	30	-	1890.00
AP	15	-	945.00
Odisha	13	8	819.00
West Bengal	8	-	504.00
Daman & Diu	2	-	126.00
Puducherry	3	3	189.00
Lakshadweep	3	3	225.00
A&N Islands	20	20	700.00

Existing PSs to be upgraded to coastal PSs

(b) & (c): No proposals for setting up of more Coastal Police Stations have been received from Coastal States / UTs, including Gujarat, Odisha and Tamil Nadu.

(d) & (e): There is a provision of Rs. 50 lakh for construction of one jetty used in coastal patrolling under Coastal Security Scheme Phase-II. There is no proposal under consideration of the Government to increase the amount of construction of these jetties.

(f) : Vehicles like four wheelers and two wheelers are got repaired locally by the concerned States / UTs. The Annual Maintenance Contract (AMC) for repair / maintenance of interceptor boats used in patrolling has been assigned to Goa Shipyard Limited (GSL) for

the States / UTs. of Gujarat, Maharashtra, Goa, Kerala, Daman & Diu and Lakshadweep. The Annual Maintenance Contract (AMC) for repair / maintenance of interceptor boats used in patrolling has been assigned to Garden Reach Shipbuilders & Engineers (GRSE) for the States / UTs. of Tamil Nadu, Karnataka, Andhra Pradesh, Odisha, West Bengal, Puducherry and Andaman & Nicobar Islands.